

8

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/185/2016  
NAME OF THE PETITIONER(S) : SIBI C. K. & 11 Others  
NAME OF THE RESPONDENT(S) : M/s Vijaya Hospitality & Resorts Ltd & 7 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SRI VARSHINI  
FOR  
V. MAITREY

COUNSEL FOR  
PETITIONERS

  
Sri Varshini

**ORDER**

Ms.Sri Varshini, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner sought time for filing rejoinder. Time extended at request. Put up on **21.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)